

**Construction of T.V. Relay Centre
in Kasauli**

6316. PROF. NARAIN CHAND PARASHAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the latest progress made in the construction of T.V. relay centre at Kasauli (H.P.) ;

(b) the area covered by this relay centre and whether it is proposed to set up another relay centre for Himachal Pradesh keeping in view the popularity large geographical terrain ; and

(c) if so, the details thereof and the likely date by which such a Centre would be sanctioned and opened ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Pending completion of 115 metre tower, interim service was started on 3.10.84 by commissioning the TV transmitter at Kasauli on reduced power of 1 KW. Construction of the tower is in progress. The transmitter is expected to be commissioned on full power of 10 KW during the current year, on completion of the tower.

(b) and (c) : 1 KW transmitter at Kasauli provides coverage to an area of about 9450 Sq. Km. which is expected to increase to 13900 Sq. Km, when the transmitter is commissioned on full power of 10 KW, Low Power Transmitters are also functioning at Simla and Kulu in the State of Himachal Pradesh. Setting up of additional T.V. transmitters in the State would depend on the availability of resources for this purpose during the VII Plan period.

Cyclones and Hail-Storm in Orissa

6317. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE

AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that a severe cyclone and hail-storm occurred in Orissa in the 3rd week of April this year :

(b) if so, the area most effected and the details of damage done to standing paddy and other rabi crops ;

(c) the details of damage done in the affected area and the approximate loss incurred ; and

(d) whether any relief Operations were undertaken and any financial assistance given to the affected persons and farmers, if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No report has been received from the State Government of Orissa by the Central Government in this regard.

(b) to (d) : Do not arise.

Advertisements on T.V. and AIR

6318. SHRI MANIK REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 3987 on 21 Aug, 1984 regarding advertisements on T.V. and A.I.R. and state :

(a) Whether Cinema advertisement films promoting soft drinks have started clear audio-visual display of statutory notice ; and

(b) if not, the reasons for not taking any action to enforce the statutory notice ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) According to instruc-

tions issued by the Central Board of Film Certification in August, 1984, all advertisement films on soft drinks include the statutory warning under the Food Products Order, 1955.

(b) Does not arise.

Maintenance of Markets of Government Colonies

6319. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the authority responsible for the proper upkeep and maintenance of the markets built in the midst of the Government colonies in the capital like R.K. Puram, South Moti Bagh, Nanakpura, Moti Bagh I etc. and particularly the day-to-day sanitation, clearing and flushing of the public conveniences built therein ; and

(b) whether the Directorate of Estate has set up any agency for this purpose and if so, how it monitors over not only the encroachment but also the proper sanitary standards being kept to ward off pollution and its hazards being spread to the Government servants' quarters located in the close proximity of these markets ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) The upkeep and maintenance of markets in R.K. Puram, South Moti Bagh (Nanakpura) are with the C.P.W.D. Maintenance of markets in Moti Bagh-I is with the NDMC.

The responsibility of the day-to-day sanitation, cleaning and flushing of public conveniences is that of the local bodies, i.e. M.C.D./N.D.M.C. operating in the area.

(b) Directorate of Estates has no such agency for this purpose.

Acute Shortage of Water in Madhya Prdaesh

6320. SHRI KAMLA PRASAD SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether attention of his Ministry has been drawn to the news item "M.P. Par Akaal Ki Parchaian" and "Army asked to help supply water" appearing in Jansatta and Hindustan Times of 21 April, 1985 highlighting the fact of near water famine conditions in the States of Madhya Pradesh and Uttar Pradesh and requesting for Central help ;

(b) if so, the action taken in the matter by Central Government ;

(c) whether 1981-90 have been designated as the International Drinking water supply and Sanitation Decade and the Government are committed to provide access to safe water and sanitation for all people ; and

(d) if so, details of the progress made during the last five years ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) Yes, Sir.

(b) The request of the Government of Uttar Pradesh to local Army authorities for providing tanker/tanks/convas/bags to make arrangements for providing drinking water in the areas facing serious drinking water shortage has been recommended to the Ministry of Defence. No such request has been received in this Ministry from the Government of Madhya Pradesh.

The Government of India (Ministry of Agriculture) provided draught relief assistance to these two State Governments for making arrangement for providing drinking water in drought affected areas as per details below ;